

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00280/2017

Wednesday, this the 31st day of October, 2018.

CORAM:

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

S. Prakash Kumar, 42 years,
S/o. Sukumaran Nair,
Master Craftsman (MCM), Electroplater,
Naval Air Craft Yard, Naval Base, Kochi – 682 004.
Residing at “Sarovaram”, 33/3242 C,
Vennala (P.O), Kochi – 682 028. - Applicant

[By Advocate Ms. Smrithy Sasidharan for Mr. B. Harish Kumar]

Versus

1. Union of India represented by the
Secretary to the Ministry of Defence,
Central Secretariat, New Delhi – 110 011.

2. Flag Officer Commanding-in-Chief for CCPO,
Head Quarters Southern Naval Command,
Cochin – 682 004. - Respondents

[By Advocate : Mr. N. Anilkumar, Senior PCGC (R)]

The application having been heard on 31.10.2018, the
Tribunal on the same day delivered the following:

O R D E R (Oral):-

Per: Bharat Bhushan, Administrative Member

Today, Ms. Smrithy Sasidharan appeared on behalf of
Mr. B. Harish Kumar, learned counsel for the applicant and
Mr. N. Anilkumar, Senior PCGC appeared for the respondents.

2. This Tribunal is of the opinion that the interests of justice will be met, if a direction is issued to respondent No.1 to consider and dispose of Annexure A-8 representation in accordance with law. This shall be done within 30 days of receipt of a copy of this order.

3. O.A is disposed of as above. No order as to costs.

(Dated, 31st October, 2018.)

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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Applicant's Annexures

Annexure A1	-	True copy of the order No. 1(2)/80/D/(CIV.I) dated 21.09.1982
Annexure A2	-	True copy of the Order dated 13.6.2011 along with the list of eligible prospective promotes
Annexure A3	-	True copy of the Order dated 07.12.2009 of the Ministry of Personnel, PG & Pension
Annexure A4	-	True copy of the communication dated 09.06.2001 relating to re-structuring of cadre of Artisan Staff in defence Establishment of 6 th CPC recommendation.
Annexure A5	-	True copy of the MOD dated 14.06.2010
Annexure A6	-	True copy of the representation submitted by the applicant to the 2 nd respondent dated 09.12.2011.
Annexure A7	-	True copy of the order dated 18.05.2012 of the Administration Officer, Grade II
Annexure A8	-	True copy of the representation submitted by the applicant to the 2 nd respondent dated 22.03.2017.
Annexure A-9	-	A true copy of the relevant portion of brochure dated 23.01.2014 issued by the Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training.

Annexures of Respondents

Annexure R-1	-	Extract of DOPT Brochure on reservation of SC/ST and OBC.
Annexure R-2	-	DOPT OM No. 36020/2/2007-Estt(Res) dated 07.12.2009.
